

ITEM NO.40

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 36426/2014

(Arising out of impugned final judgment and order dated 17-10-2014 in SB No. 175/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION,
 UP POWER CORP. LTD. THROUGH CHAIRMAN & ORS.

Respondent(s)

WITH

SLP(C) No. 8601/2015 (XI)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.
 IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6548/2015 (XI)

(IA No. 1/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25207/2015 (XI)

(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23952/2018 (XVI-A)

(FOR ADMISSION and I.R. and IA No.124892/2018-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.124894/2018-EXEMPTION FROM
 FILING O.T.)

Date : 28-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
 HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Gaichangpou Gangmei, AOR
 Mr. Sudhanshu S. Pandey, Adv.
 Mr. Abhishek R. Shukla, Adv.

Ms. Anindita Pujari, AOR

For Respondent(s) Mr. Sunil Kumar Jain, AOR
 Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

Mr. Tushar Mehta, SG(N/P)
Mr. K. M. Nataraj, ASG(N/P)
Mr. Kanu Agrawal, Adv.
Mr. Anmol Chandan, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is asked for on behalf of the
petitioner.

List in the month of July, 2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR